

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
HYDERABAD**

REGIONAL BENCH - COURT - I

DIARY No. 301082019

Andhra Data Forms (P) Ltd

Appellant

Versus

The Commissioner of Central Tax,
Visakhapatnam-I

Respondent

Appearance:

Mr. G. Prabhakara Sastry, Adv for the Appellant.

Mr C. Mallikarjuna Reddy A.R. for the Respondent.

CORAM:

HON'BLE Mr. S.K Mohanty, Member (Judicial)

HON'BLE Mr. P. Venkata Subba Rao, Member (Technical)

INTERIM ORDER No: 9 / 2020

Date of Hearing: 18/02/2020

Date of Decision: 18/02/2020

[ORDER PER: BENCH]

Registry has confirmed that defect has been rectified. Hence, Registry is directed to allot appeal No. and list the matter for disposal in due course. Learned counsel requests that a copy of this order may be issued by dasti. Prayer allowed. A copy of this order may be issued by hand.

(Order pronounced and dictated in open court)

(S.K. Mohanty)
Member (Judicial)

(P. Venkata Subba Rao)
Member (Technical)

